

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/7234/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Smti Rita Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the ^{PR}6 December, 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/7210 dated 04.12.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, with your official vehicle, at your own cost, w.e.f. the evening of 07.12.2019 till the evening of 08.12.2019, has been granted/rejected.

Md. Aminur Rahman, Addl. District & Sessions Judge No. 1, Nagaon, in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/7235/A, dated 6.12.19

Copy to: ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

